



\$~54

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 1351/2022

SARVESH ANAND ..... Petitioner

Through: Mr Divjot Singh Bhatia and

Mr Shreesh Chadha, Advs.

versus

GAURI MUNJAL ..... Respondent

Through:

**CORAM:** 

HON'BLE MR. JUSTICE JASMEET SINGH

ORDER 12.07.2023

**%** 

## CM APPL. 34865/2023

This is an application seeking service of summons upon the respondent through the Ministry of Law & Justice, Government of India.

It is directed that the Ministry of Law & Justice shall take appropriate steps for serving the respondent Ms Gauri Munjal at Damac Hills Villa k146B, Dubai, Ph.No.9910195074/+971507604356, "Email : gauri\_\_dec7@yahoo.co.in" within four weeks from today. The petitioner may also serve the respondent at the Apartment No. 1, 14B, FW 01, M3M Golf Estate, Tower West, Sector 65, Gurugram, Haryana - 122101.

List on 25.08.2023.

JASMEET SINGH, J

**JULY 12, 2023/sr** 

Click here to check corrigendum, if any